- (ii) (a) Fortieth Annual Report and Accounts of the Indian Standards Institution (now Bureau of Indian Standards), New Delhi, for the year 1986-87, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the Institution. [Placed in Library. See No. LT-5212/87 for (a) and (b)].
- I. Pulses, Edible oilseeds ana Edible oils (storage control) (Second Amendment) Order, 1987.
- II. Pulses, Edible oilseeds and Edible oils (Storage Control) Third Amendment Order, 1987.
- III. Pulses, Edible oilseeds and Edible oils (Storage Control) Fourth Amendment Order, 1987.
- SHRI H, K. L. BHAGAT: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Civil Supplies), under subsection (6) of section 3 of the Essential Commodities Act, 1955:—
 - (i) S.O. No. 833(E), dated the 18th September, 1987, publishing the Pulses, Edible Oilseeds and Edible Oils (Storage Control) (Second Amendment) Order, 1987.
 - (ii) S.O. No. 983(E), dated the 12th November, 1987, publishing the Pulses, Edible Oilseeds and Edible Oils (Storage Control) Third Amendment Order, 1987
 - (iii) S.O. No. 992(E), dated the 18th November, 1987, publishing the Pulses, Edible Oilseeds and Edible Oils (Storage Control) Fourth Amendment Order, 1987. [Placed in Library. See No. LT-5137187 for (i) to (iu)].

Rice-Milling Industry (Regulation and Licensing) (Second Amendment) Rules, 1987

- SHRI H. K. L. BHAGAT: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the ministry of Food and Civil Supplies (Department of Food) Notification G.S.R. No. 935(E), dated the 25th November, 1987, publishing the Rice-Milling Industry (Regulation and Licensing) (Second Amendment) Rules, 1987, under sub-section (4) of the section 22 of the Rice-Milling Industry (Regulation) Act, 1958. [Placed in Library. See No. LT-5209187].
- I. Report and Accounts (1986-87) of the Neelachal Ispat Nigam Limited, Bhubaneswar and related papers.
 - II. Report and Accounts (1986-87) of the Metallurgical and Engineer ing Consultants (India) Limited, Ranchi (Bihar) and related Pa pers.

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Fifth Annual Report and Accounts of the Neelachal Ispat Nigam Limited, Bhubaneswar, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Nigam.
- [Placed in Library. See No. LT-5162/87 for (a) and (b)].
- (ii) (a) Fourteenth Annual Report and Accounts of the Metallurgical and Engineering Consultants (India) Limited, Ranchi (Bihar), for the year 1986-87, together with

the Auditors' Report on the Ac counts and the comments of the Comptroller and Auditor General of India thereon.

Papers laid

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-LT 516,87 for (a) and (b).

Report and Accounts (1986-87) of the Hindustan Prefab Limited New Delhi and related papers

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHINA KIDWAI): Sir, I lay on the Ti under subsection (1) of section 6.19A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) Thirty-fourth Annual Report and Accounts of Hindustan Prefab Limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-5183/87 for (i) and (ii)].

I. Report for the academic year 1985-86 of the FiIm and Television Institute of India, Pune and related papers.

II.Accounts (1986-87) of the Film ana Television Instimte of India, Pune and related papers

THE MINISTER OF STATE OF THE MINISTRY OF INFOIMATION AND PROADCASTING (SHRI AJIT PANJA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

0) Annual Report of the Film and Television Institute of India Pune for the academic year 1985-86.

- (ii) Annual Accounts of the Film and Television Institute of India, Pune, for t:.e year 1936-87 and the Audit Report thereon.
- (iii) Review by Government on the working of the Institute. [Placed in library. See No. LT-51J.yl87 lor (i) to (iii)].

Memorandum re. Report (1979-80) of the commission for Scheduled Castesand Scheduled Tribes.

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Memorandum outlining the detailed action taken on the recommendations contained in the Second Annual Report of the Commission for Scheduled Castes and Scheduled Tribes for the year 1979-80. [Placed in Library. See No. LT-5150/87].

Notification of the Ministry of Finance (Department of Revenue) under the Customs Act, 1962

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MI. M. JAC-OB): on behalf of SHRI B. K. GADHVI; Sir, I beg to lay on the Table, under section 159 of the Customs Act, 1962, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 913(E), dated the 16th November, amending Notification No. 345/86-Customs, dated the 16th June. 1986, so as to delete the words 'Mica Capacitors or Mica Capacitor Plates", in Column (4) against serial No. 94 in the Table annexed thereto, together with an explanatory Memorandum thereon. [Placed in Library. See No. LT-5177/87].

Delhi Apartment Ownership Rules, 1987

THE MINISTER OF STATE IN THE MINNSTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): Sir, I beg to lay on the Table, under